

ITEM NO.104

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2452/2014

INAL YADAV @ SHYAM SUNDER

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

Date : 04-02-2020 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. Krishan Kumar, Adv.
Ms. Sunita Arora, Adv.
Mr. S.P. Nangia, Adv.
Mr. R.C.S. Bhadduriya, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the petitioner, let the
matter be listed after one week.

In the meantime, additional documents, if any, be filed.

(GULSHAN KUMAR ARORA)
COURT MASTER

(R.S. NARAYANAN)
COURT MASTER